GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5969
ANSWERED ON:03.05.2010
CONSTITUTION OF COMMITTEE FOR SCHEDULED CASTES
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has constituted a Committee for Scheduled Castes (SCs) under the Chairmanship of Shri Thorat;
- (b) if so, the details thereof;
- (c) whether the said Committee has submitted its recommendations to the Government;
- (d) if so, the details thereof; and
- (e) the status of implementation of the recommendations of the said Committee?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b): In the context of the formulation of 11th Five Year Plan (2007-2012), the Chairman of the Steering Committee on 'Empowering the Socially Disadvantaged Groups' had set up a Working Group on 'Empowering the Scheduled Caste' under the Chairmanship of Prof. S.K. Thorat.
- (c) & (d): Recommendations of the Working Group inter-alia pertain to educational, economic and social empowerment of Scheduled Castes (SCs) during 11th Five Year Plan.
- (e): The relevant recommendations of the Report of the said Working Group have been incorporated in the 11th Five Year Plan Document.